

(b) whether a similar state of the art training centre has been established Andhra Pradesh, if not, reasons therefor;

(c) whether Government has provided any financial assistance to Telangana and Andhra Pradesh States for setting up new operational hubs if so, the details thereof; and

(d) whether personnel distribution in various forces like Octopus and Greyhound has been completed in the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No Sir. As per Section 9 of the Andhra Pradesh Reorganization Act, 2014, the Greyhounds Training Centre at Hyderabad had become exclusive training centre for the State of Telangana since 2nd June of 2017.

The training centre for Andhra Pradesh Greyhounds has not been established. An Operational Hub has already been working at Visakhapatnam, AP.

(c) No financial assistance has been provided.

(d) Distribution of Personnel of Greyhounds and Octopus, between the States of Andhra Pradesh and Telangana, has been completed.

Legislation to substitute death by hanging

1822. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Supreme Court of India has recently asked Government to bring legislation to substitute death by hanging with a more humane method, if so, the details thereof; and

(b) what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) There is no such order of the Hon'ble Supreme Court of India.

Fake currency smuggled from Bangladesh

1823. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that fake currency of 2000 rupee notes are being smuggled from Bangladesh;